GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 31 TO BE ANSWERED ON 19.07.2018

ANNUAL WAGE REVISION

*31. KUNWAR HARIBANSH SINGH: SHRI BIDYUT BARAN MAHATO:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the annual wage revision under the job guarantee scheme has for years resulted in minimal/negligible hike across the country;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) whether his Ministry had set up Nagesh Singh Committee for this purpose and if so, the recommendations made by the Committee along with the response of the Government in this regard;
- (d) whether his Ministry has requested the Ministry of Finance to index the wages under the job guarantee scheme to Consumer Price Index (Rural) in place of the current CPI (Agricultural Labourers), if so, the details thereof and the response of the Ministry of Finance thereto; and
- (e) the other steps taken/being taken by the Government to enhance the wages under the Job Guarantee Scheme?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 31 for 19.07.2018

- (a)&(b): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the Ministry of Rural Development notifies MGNREGA wage rates every year for all States/UTs. To compensate the MGNREGA workers against inflation, the Ministry of Rural Development revises the wage rates based on Consumer Price Index for Agricultural Labour (CPI-AL) every year for all States/UTs. The revised wage rates are made applicable from 1st April of the year. State-wise prevailing minimum wage rates under MGNREGA during current FY 2018-19 are given at **Annexure**.
- (c): Yes, Madam. A Committee under the chairpersonship of former Additional Secretary, Ministry of Rural Development was constituted to study among other things the appropriate index for revising MGNREGA wages. The Committee recommended using Consumer Price Index-Rural instead of the existing CPI-AL for revising MGNREGA Wages every year. The Committee also recommended use of annual average instead of the existing practice of using December month index only.
- (d)&(e): Presently, the recommendations of the Committee are under consideration in consultation with the Ministry of Finance.

Annexure referred in reply to parts (a)&(b) of Lok Sabha Starred Question No. 31 dated 19.07.2018

State/UT-wise wage rate under MGNREGA

		Wage rate in Rs. per day w.e.f		
No. State/ Union territory		1 st April, 2018		
1	Andhra Pradesh	Rs. 205.00		
2	Arunachal Pradesh	Rs.177.00		
3	Assam	Rs.189.00		
4	Bihar	Rs.168.00		
5	Chhattisgarh	Rs.174.00		
6	Gujarat	Rs.194.00		
7	Goa	Rs.254.00		
8	Haryana	Rs.281.00		
9	Himachal Pradesh	Non-scheduled Areas-Rs. 184.00		
		Scheduled Areas-Rs. 230.00		
10	Jammu and Kashmir	Rs.186.00		
11	Jharkhand	Rs.168.00		
12	Karnataka	Rs.249.00		
13	Kerala	Rs.271.00		
14	Madhya Pradesh	Rs.174.00		
15	Maharashtra	Rs.203.00		
16	Manipur	Rs.209.00		
17	Meghalaya	Rs.181.00		
18	Mizoram	Rs.194.00		
19	Nagaland	Rs.177.00		
20	Odisha	Rs.182.00		
21	Punjab	Rs.240.00		
22	Rajasthan	Rs.192.00		
23	Sikkim	Rs.177.00		
24	Tamil Nadu	Rs.224.00		
25	Telangana	Rs.205.00		
26	Tripura	Rs.177.00		
27	Uttar Pradesh	Rs.175.00		
28	Uttarakhand	Rs.175.00		
29	West Bengal	Rs.191.00		
	Andaman and Nicobar	Andaman District		
30		Rs. 250.00		
		Nicobar District		
		Rs. 264.00		
31	Dadra and Nagar Haveli	Rs.220.00		
32	Daman and Diu	Rs.197.00		
33	Lakshadweep	Rs.248.00		
34	Puducherry	Rs.224.00		
35	Chandigarh	Rs.273.00		